

- (iv) Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Finance Corporation (PFC) Limited, for the year 2009-10. [Placed in Library. See No. L.T. 29/15/09]

Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA) : Sir, I lay on the Table, under sub-section (3) of Section 22 of the Cable Television Networks (Regulation) Act, 1995, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification G.S.R. 411 (E), dated the 12th June, 2009, publishing the Cable Television Networks (Amendment) Rules, 2009. [Placed in Library. See No. L.T. 241/15/09]

Report of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT) : Sir, I lay on the Table under clause (1) of article 151 of the Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2008 (No. CA 25 of 2009-10) Union Government (Commercial) Public Sector Undertakings in Telecommunications Sector (Compliance Audit Observations).

MOTION FOR ELECTION TO THE NATIONAL TIGER CONSERVATION AUTHORITY

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : Sir, I move the following Motion:

That in pursuance of clause (c) of sub-section (2) of Section 38L of the Wild Life (Protection) Act, 1972 (No.53 of 1972), as amended in 2006, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House, to be a member of the National Tiger Conservation Authority when it is re-constituted on the expiry of its present term on the 3rd September, 2009.

The question was put and the motion was adopted.

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Sixty-third report of the Department-related Parliamentary Standing Committee on Information and Technology

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN) : Sir, I beg to make a statement regarding status of implementation of recommendations contained in the Sixty-third Report of the Department-related Parliamentary Standing Committee on Information and Technology, 2008-09.
